

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1404/CHE/2024

PETITION NUMBER : CP/IB/433/2020

NAME OF THE APPLICANT : Sanjay Mehra (RP)
(Presscom Products Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 43,44 & 66 r/w Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Amritha Sathyajit for the Applicant. Ld. Counsel Ms. P. Stella Mary for the Respondent 1 and 2

This is an Application under section 43, 44 and 66 of IBC, 2016.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within three weeks.

Rejoinder, if any, be filed within a week thereafter.

Applicant sought leave of this Tribunal to file forensic report which has not been filed along with the Application. Allowed.

Let the copy be served on the Respondents.

List the Application for hearing on **25.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk